NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Husqvarna AB(Publ) Vs Allianz Mechanisation India Pvt. Ltd.	
CP(IB)No.98/ BB/2017	-	Admission	Rule-6 of		

NAME (IN CAPITAL)		CICALATURE
& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	THE PARTY OF THE PARTY OF	P. DUONE AUGUSTA

The matter is listed today for admission. Registry has raised some objections. No representation for petitioner.

For compliance, list it on 09.10.2017.

MEMBER (J)

MEMBER (T)